

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of articles 330 and 332)

SHRI SURAJ BHAN (Ambala): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SURAJ BHAN: Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of article 335)

SHRI SURAJ BHAN (Ambala): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SURAJ BHAN: Sir, I introduce the Bill.

BIHAR ATOMIC AUTHORITY BILL*

SHRI RAMAVATAR SHASTRI (Patna): I beg to move for leave to introduce a Bill to provide for the formation of an Authority for the purpose of setting up an atomic power plant in Bihar and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the formation of an Authority for the purpose of setting up an atomic power plant in Bihar and for matters connected therewith."

The motion was adopted.

SHRI RAMAVATAR SHASTRI: Sir, I introduce the Bill.

SALARY, ALLOWANCES AND PENSION OF MEMBERS OF PARLIAMENT (AMENDMENT) BILL*

(Amendment of section 8A)

श्री भगवत का आचार (भागनपुर) :
उपाध्यक्ष महोदय, मैं संसद "सदस्य वेतन,
भत्ता और पेन्शन अधिनियम, 1954"
का और संशोधन करने वाले विधेयक को
प्रस्थापित करने की अनुमति चाहता हूँ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954."

The motion was adopted.

श्री भगवत का आचार: मैं विधेयक को
प्रस्थापित करता हूँ।

CODE OF CIVIL PROCEDURE
(AMENDMENT) BILL*

(Omission of section 80)

SHRI BAPUSAHEB PARULEKAR (Ratnagiri): I beg to move for leave to introduce a Bill further to amend the Code of Civil Procedure, 1908.

MR. DEPUTY-SPEAKER: The question is: